

S.No.18

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
13-03-2023 AT 10:30 AM**

CP (IB) No. 179/95/HDB/2022
u/s. 95 of IBC, 2016

IN THE MATTER OF:

Bank of Maharashtra

...Petitioner

VS

Shri. Manda Satyanarayana &
M/s. SVSVS Projects Pvt Ltd

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Ld. Counsel Shri. Varun Ambati for the Petitioner and Ld. Counsel Ms. Ch Bhargavi for the Personal Guarantor are present.

For orders, post on 31.03.2023. Meanwhile, we leave it open to the Petitioner for filing proof of service of Demand Notice at least 3 days before 31.03.2023.

**Sd/-
MEMBER (T)**

**Sd/-
MEMBER (J)**